THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA), (a) Yea, Sir.

(b) Detailed investigations are being made.

Reserve Bank of India juriid4ction in sanchaita Affair

1866. SHRI ARABINDA GHOSH: Will the Minister »f FINANCE bfe p'eased to

- (a) whether it is a fact that in the Sanchaita case the Supreme Court has pinpointed certain jurisdictional short-comings of the Reserve Bank 01 India; and
- (b) if so, what are those shortcomings and what steps Government pro pose to take to rectify the position?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE JANARDHANA POOJARY): (a) and (b) At present Reserve Bank o'f India has no statutory control over ttit firms having a capital of less than Rs. one lakh and np power to investigate into deposit acceptances activities of such firms. The implications of the Hon'ble Supreme Court's judgement are being examined.

Raids on Sanchaita Company in 1980

1867. SHRI ARABINDA GHOSH; Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Incometax Enforcement Directorate in Calcutta has adopted a peculiar attitude towards Sanchaita Investment Company by unceremoniously transferring a Deputy Director, who planned raids coinciding with those which were conducted by the West Bengal Government's Bureau of Investigation in December, 1980;
- (b) if so, what are the details of the circumstances leading to the sudden transfer of the said Deputy Director; and
- (c) whether Government propose to hold any inquiry to unearth the

whole truth about the functioning of Incometax Erforcement Directorate at Calcutta?

lo Questions

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE SAWAISINGH SISODIA): (a) No. Sir.

(b) and (c) Do not arise.

Enhancement in the price of export gnide iron ore

fl868. SHRI B. C. PATTANAYAK: Will the Minister of COMMERCE be pleased to

- (a) whether Government have ceived any representation from the Eastern Zone Mining Association for an increase of; 5 per cent in the price ot export grade iron ore of Borjonda sector;
- (b) if so, when Government received the representation;
- (c) whether similar increase has been given to Bellary-Hospet sector;
- (d) if so, whether the proposal for the increase in the price of export grade iron ore procured from Borjonda sector will also be granted; and
- (e) by when the prices of export grade iron ore of Borjonda sector will be enhanced?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir.

- (b) Government has been receiv ing representations from the Eastern Zone Mining Association from Octo ber, 1980 onwards.
- (c) Fo_r 1981-82, a price increase of 7.65 per cent has been given by MMTC Bellary-Hospet sector.
- (d) and (e) Minerals and Metals[^] Trading Corporation has not been able to give any increase in prices in Barajamda sector because its losses in exports of iron ore from this sector exceed Rs. 20/- per metric tonr.e.

fPreviously Unstarred Question 1526, transferred from the 11th March, 1982.